




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 244/16	TP 95/17	Hearing	433(e)/ 433(f)	Luminous Power Technologies Pvt. Ltd. Vs ITI Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	RULMANI MENON 9448467883	Petitioner	
	ARON CHANDRAN K 866060427	"	
	Rishi Anuj 9880599908	Respondent	

ORDER

Counsel for petitioner is present. Counsel for Respondent is also present. Both the counsels requested time as the matter is likely to be compromised between the parties. Petition is not yet admitted for reporting settlement if any and for admission for hearing. List it on 25/09/2017.


MEMBER(J)


MEMBER(T)